

political implications of the move to delete the property right from the fundamental rights chapter in the Constitution;

(b) if so, the facts thereof; and

(c) when the examination is likely to be completed and final decision taken in the matter?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). The Ministry is examining the implications of the proposal to delete the right to property from the Fundamental Rights Chapter in the Constitution. The examination would be completed as soon as possible.

**Conversion Programme of Metre Gauge into Broad Gauge**

274. SHRI S. D. SOMASUNDARAM: Will the Minister of RAILWAYS be pleased to state:

(a) the programmes for conversion of metre gauge to broad gauge and the time bound phases of the programmes; and

(b) the position in this regard in respect of the Tamil Nadu section of Southern Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The following gauge conversion projects from metre gauge to broad gauge having a total length of 3377 Kms. are in hand at present. The Plan of the Indian Railways for the next five years is under finalisation and the programme for their completion will become available when it is finalised.

1. Parallel BG line from Guntakal to Dharmavaram and conversion of Dharmavaram-Bangalore.

2. Delhi-Sabarmati MG to BG.

3. Viramgam-Okha-Forbander.

4. Barabanki-Samastipur.
5. Varanasi-Bhatni.
6. Suratgarh-Bhatinda.
7. Manmad-Parbhani-Purli.
8. Guntur-Macherla.
9. New Bongaigaon-Gauhati.
10. Moradabad-Ramnagar Phase I.
11. Kashipur-Lalkua.
12. Samastipur-Darbhanga.

(b) A survey for extension of BG from Tirunelveli to Tuticorin is in progress at present. A decision regarding construction of the project will be taken when the survey reports become available.

**Expenditure on drilling work at Surin-Sar (J&K)**

275. SHRI BALDEV SINGH JASROTI: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the expenditure incurred on drilling work done by O.N.G.C. at Surin-Sar in J & K; and

(b) is it under the active consideration of Government to resume the work as the suspension of this work was due to some technical defect in initiation of this work?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The total expenditure incurred by ONGC on drilling at Surin Sar in J & K amounts to Rs. 488.75 lakhs including depreciation of assets (Rs. 116.61 lakhs).

(b) Drilling in the Surin Sar area of Jammu would be resumed as soon as ONGC acquires a suitable deep drilling rig and the requisite technology for drilling under conditions of high pressures and high temperatures, as encountered in the first well drilled there.